



SL. No.9

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

**CORAM: SHRI. RAJEEV BHARDWAJ – HON'BLE MEMBER (J)
CORAM: SHRI. SANJAY PURI - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.01.2025 at 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/46/2025 in CP (IB) No. 192/10/HDB/2023
NAME OF THE COMPANY	Raine Industries and Engineering Pvt Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

ORDER

IA(IBC)/46/2025

Present: Mr. Shabeer Ahmed, Ld. Counsel for the Applicant.
Ramesh Atluri, IRP.

The present application has been moved for replacing the Interim Resolution Professional (IRP) with Mr. Kalvakolanu Murali Krishna having registration number IBBI/IPA-001/IPP00967/2017-2018/11588. The resolution to appoint RP has been approved by the CoC with 99.02% voting share. Statutory requirements have been fulfilled in appointing fresh RP. Accordingly, this IA is allowed and Mr. Kalvakolanu Murali Krishna is appointed as RP.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)